

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 205 of 2013 & IA No. 133 of 2016**

**Dated: 1<sup>st</sup> March, 2017**

**In the matter of:**

**M/s. Sathavahana Ispat Ltd.**

...

**Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

...

**Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **19.04.2017.**

For Court Master

*suman*